

(c) and (d) No, Sir. Such Meta Universities cannot be set up through Government directions. They need to be set up after the participating institutions/Universities voluntarily decide to share their learning resources to provide students with a holistic learning experience.

Foreign students coming to Indian universities

2277. SHRI BAISHNAB PARIDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that foreign students are flocking to Indian universities;
- (b) if so, the details thereof;
- (c) whether Government is wooing them with certain incentives;
- (d) if so, the details thereof;
- (e) whether India ranks at the 14th position for US students reaching the country; and
- (f) the action plan of Government to attract other students from the international universities to secure a better place for education in the country?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) and (b) University Grants Commission (UGC) has reported that the enrolment of foreign students in Indian Universities/Institutions of higher education and colleges, is consistently increasing. The number of foreign students studying in various Indian Institutions has reportedly crossed 21,000 in the year 2009-10.

(c) and (d) The bilateral and multilateral exchange programmes entered into by the Ministry as well as higher educational institutions in India with their foreign counterparts facilitate flow of students from foreign countries to India. The UGC has advised all universities to create 15% supernumerary seats in all University departments/courses, whether technical/professional or other-wise, for foreign students. UGC also provides 20 Junior Research Fellowships and 7 Research Associateships every year for foreign nationals.

(e) There is no such authentic, universally acceptable ranking and various non-official ranking bodies employ different methods to bring out such reports.

(f) Many programmes have been launched to attract foreign students to Indian institutions which include Direct Admission of Students Abroad (DASA) by Ministry of Human Resource Development; Scholarship Programme for Diaspora Children and Know India Programme by Ministry of Overseas Indian Affairs; Fellowships and Visitors Programmes by Indian Council for Cultural Relations; Fellowships by Indian Institute of Advanced studies, Indian Council of Social Science Research and Ministry of Science and Technology. UGC and All India Council for Technical Education

(AICTE) have undertaken several initiatives to improve quality of education, research and infrastructure including framing fresh regulations for maintenance of standards in higher educational institutions.

Admission to Kendriya Vidyalayas under M.P. quota

2278. SHRI MOHAMMED ADEEB: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that quota of MPs for admission in various Kendriya Vidyalayas has been increased from two to six;

(b) if so, the details of requests received from Members of Parliament in this regard;

(c) the details of requests accepted and the action taken in each case;

(d) the details of the requests not accepted alongwith the reasons for the same; and

(e) the details of those cases which were within the limit of six but have not been granted admission?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) Yes, Sir.

(b) and (c) 212 recommendations were received till 24th August, 2012. Out of these 199 recommendations have already been processed and admission orders have been issued in 195 cases.

(d) and (e) 4 recommendations, as per details given in the Statement (*See below*). Have not been accepted in the light of norms/conditions for special dispensation admissions. 13 recommendations are still under process.

Statement

Details of cases that have not been accepted for granting admission

| Sl. No. | Name of MP with Constituency | Name of the child | Name of Kendriya Vidyalaya for which admission recommended | Reasons |
|---------|--|--|--|--|
| 1 | 2 | 3 | 4 | 5 |
| 1. | Smt. Yashodhara Raje Scindia (Gwalior) Lok Sabha | Isha Rawat, D/o Shri Jogeshwar Singh Rawat | Dwarka, Sector-V, New Delhi | Recommendation made by Hon'ble MP was for the KV located out of Constituency |